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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) Yes, Sir.

(b) and (c) Work on the Guntur-Giddalur sub-section of Guntur-Guntakal section has been completed.

Work on the section from Giddalur to Nandyal is nearing completion. The remaining section from Nandyal to Guntakal is targetted for completion by 31-12-

Disparity in Pay of Kendriya Vidyalaya teachers

846. SHRI PARAG CHALIHA: Will the PRIME MINISTER be pleased to

- (a) whether it is a fact that one set of Primary teachers of Kendriya Vidyalayas in Patna Region recruited in 1984 have been getting higher basic salary as compared to the other set; and
- (b) if so, what are the reasons and justifications thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT OF CULTURE) (KUMARI SEUA): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

फिरोजाबाद रेल दुर्घटना के शिकार हुए व्यक्तियों को मुआवजा

- 847. श्री राघवजी : क्या प्रधान मंत्री 7 दिसंबर, 1995 को राज्य सभा में अतारांकित प्रश्न 1170 के दिए गए उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि:
- (क) कितने मृतक व्यक्तियों के संबंध में 31 जनवरी, 1996 तक मुआवजा राशि का भुगतान कर दिया गया है, और
- (ख) शेष मृतक व्यक्तियों के निकट संबंधियों को मुआवजा राशि के भुगतान में देरी के क्या कारण है और इस राशि का कब तक भुगतान कर दिए जाने की संभावना है ?

रेल मंत्राल में राज्य मंत्री (श्री सुरेश कलमाडी) : (क) 31.1.1996 को आठ मृत यात्रियों के आश्रितों को कुआवजे का भुगतान किया गया है।

- (ख) शेष मृत यात्रियों के निकट संबंधियों को मुआवजे के भुगतान में विलंब होने के कारण निम्नलिखित हैं:-
- (i) आवेदकों अथवा उनके वकीलों का दावा अधिकरणों केसमक्ष उपस्थित न होना।
- (ii) आवेदकों/वकीलों द्वारा अपने गवाह या साक्ष्य प्रस्तुत करने के लिए स्थगन आदेश प्राप्त कर लेना ।
- (iii) मृतकों के कानूनी उत्तराधिकारी के निर्धारण में विवाद तथा सिविल न्यायालय से प्रमाण पत्र प्राप्त करने के लिए स्थगतन आदेश प्राप्त कर लेना।

रेल दावा अधिकरण द्वारा दावों पर डिगरी किए जाने के तुरंत बाद मुआवजे का भुगतान किया जाएगा।

Shri Cliitra Medical Science Centre, Trivandrum

848. SHRI **THENNALA** BALAKRISHNA PILLAI: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have any proposal for the development of Shri Chitra Centre, Medical Science Trivandrum;
 - (b) if so, the details thereof; and
- (c) how much fund has been allotted for the same?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE ΙN DEPARTMENTS OF ATOMIC SPACE ENERGY AND AND MINISTER OF STATE IN THE OF SCIENCE MINISTRY TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) The programmes of the Institute during the Eighth Five Year Plan aim at uniting technology and medical sciences within a single institutional framework. Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum has a number of R&D programmes for the development of Blood Bags, Blood Oxygenator, Cardiotomy Reservoir. Humidifier, Blood Filter, Mediastinal Drainage System, CSF Shunt and "Chitra Heart Valve", surface modification of